

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 2647 of 1996

Date of Order : 17.7.1996

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

BIPULA RANI & ANOTHER

Vs.

UNION OF INDIA & ORS.
(CENTRAL EXCISE)

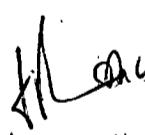
For the applicants : None

For the respondents : Mr.S.K.Dutta, counsel.

ORDER

When the case is taken up for hearing at 12.55 p.m.,
none appears on behalf of the applicants.

2. It is found from the record that on the last two occasions also none appeared on behalf of the applicants. It appears that the applicants are no longer interested in prosecuting the case. Mr.S.K.Dutta is present for respondents.
3. The case is thus dismissed for default. No order is made as to costs.


(D. Purkayastha)
Judicial Member